

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI**

**ORDER**

Pursuant to directions of Hon'ble High Court of Delhi, contained in communication No. 417/RG/DHC/2020 Dated 27.08.2020 and letter dated 20.09.2020, towards graded opening of District courts post covid-19 pandemic, for the period with effect from 01.12.2020 to 31.12.2020 the following Judicial Officers of East District shall hold **PHYSICAL COURTS** on the dates mentioned against their names, from 10:30am to 12:30 pm and from 02:00pm to 03:30pm in their respective court rooms.

S. No.	Name of the Judicial Officer	Court Room Number	Dates of holding physical court
1	Sh. Deepak Jagotra, Principal District & sessions Judge	01	04, 07, 11, 14, 18, 21, 24
<b>District Judge (commercial) &amp; Additional Sessions Judges</b>			
2	SH. SANJAY SHARMA -I, DISTRICT JUDGE (COMMERCIAL)	12	01, 05, 10, 16, 21
3	SH. KULDEEP NARAYAN, ASJ	10	02, 07, 11, 17, 22
4	SH. AJAY GUPTA, ASJ	311	03, 08, 14, 18, 23
5	DR. S.K. GAUTAM, ASJ	06	04, 09, 15, 19, 24
<b>Additional Sessions Judges (Designated)</b>			
6	SH. SANJEEV KUMAR-I, ASJ/FTC	79	01, 05, 10, 16, 21
7	SH. N.K. MALHOTRA, ASJ/POCSO	09	02, 07, 11, 17, 22
8	MS. NAVITA KUMARI BAGHA, ASJ/FTC	80	03, 08, 14, 18, 23
9	SH. RAVINDER SINGH, ASJ/POCSO	34	04, 09, 15, 19, 24
<b>Additional District Judges</b>			
10	SH. M.P. SINGH, ADJ	07	01, 05, 10, 16, 21
11	SH. VIJAY KUMAR JHA, ADJ	13	02, 07, 11, 17, 22
12	SH. SANATAN PRASAD, ADJ	08	03, 08, 14, 18, 23
13	SH. V.K. GULIA, PO(MACT)	28	04, 09, 15, 19, 24
<b>Magistrates Group-A</b>			
14	SH. ATUL KRISHNA AGRAWAL, CMM	29	01, 05, 08, 15, 22
15	SH. ANSHUL MEHTA, MM -01	26	
16	MS. RITU SINGH, MM (MAHILA-02)	24	
17	MS. KAVITA BIST, RELIEVER MM	0	
<b>Magistrates Group-B</b>			
18	SH. PANKAJ ARORA, ACMM	27	02, 07, 09, 16, 23
19	MS. PREETI AGARWALA, MM-03	16	
20	MS. RENU CHOUDHARY, MM	32	
21	MS. KRITIKA JAIN, RELIEVER MM	0	
<b>Magistrates Group-C</b>			
22	SH. VINOD JOSHI, MM-02	15	03, 10, 17, 19, 24
23	MS. SHRUTI CHAUDHARY, MM (MAHILA -01)	24	
24	SH. TUSHAR GUPTA, MM (DIGITAL COURT)	61	
25	MS. ISRA ZAIDI, RELIEVER MM	0	
<b>Magistrates Group-D</b>			
26	MS. AAKANKSHA VYAS, MM-05	03	04, 11, 14, 18, 21
27	SH. AKHIL MALIK, MM (MCD COURT)	30	
28	MS. AISHWARYA SINGH KASHYAP, MM (N.I. ACT)	20	
29	SH. ARVIND DEV, RELIEVER MM	0	

S. No.	Name of the Judicial Officer	Court Room Number	Dates of holding physical court
<b>Civil Judges</b>			
30	MS SAUMYA CHAUHAN, SCJ	18	02, 05, 09, 14, 17, 21
31	SH RAKESH KUMAR RAMPURI, ASCJ	25	03, 07, 10, 15, 18, 22, 24
32	SH BALWINDER SINGH, ACJ	23	04, 08, 11, 16, 19, 23,
<b>Juvenile Justice Boards</b>			
33	SH GAURAV GUPTA, JJB-IV	Vishwas Nagar	02, 05, 09, 14, 17, 21
34	MS. SWATI KATIYAR, JJB-V	Vishwas Nagar	03, 07, 10, 15, 18, 22, 24
35	SH. S.K. MISHRA, JJB-VI	Vishwas Nagar	04, 08, 11, 16, 19, 23,

- The Judicial Officer shall hold physical hearing in their respective court rooms on the date mentioned in the Roster and rest of days they shall hold virtual hearing from their chamber/homes. However, the Duty Magistrates, and Bail ASJ Courts shall continue as it is.
- It shall be sole discretion of Judicial Officer concerned to decide as to whether a matter shall be taken up through Video Conferencing or through physical hearing or to be adjourned depending upon the facts and circumstances of each case and the number of cases fixed for physical hearing on a given day.
- If any magistrate is not available due to any circumstances, other magistrate shall look his / her work as per the link roster prepared by Ld. CMM (East).
- The Judicial Officer shall ensure that on the day when they hold physical court, the causelist of their respective court shall be session wise, in the sense that it shall specify which cases shall be taken up in first session ( from 10.30 AM to 12.30 PM ) and which cases shall be taken up second session ( from 2.00 PM to 3.30 PM ).
- On days other than the above mentioned physical courts days, every judicial officer shall hold court through videoconferencing, taking up the entire causelist of that day of her / his court.
- In order to avoid over-crowding, the Undertrial Prisoners shall continue to be produced through Video Conferencing only and SOP issued in August 2020, (already circulated ) should be followed.


  
**(DEEPAK JAGOTRA)**  
 Principal District & Sessions Judge,  
 East District, Karkardooma Courts, Delhi.

No : 7103-7123 /Judl. Br./East/KKD/Delhi

Dated: 27/11/2020

**Copy forwarded for information and necessary action to:**

- The Registrar General, High Court of Delhi, New Delhi.
- The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- All Judicial Officers of East District, Karkardooma Courts, Delhi.
- The Officer Incharge, Judicial Branch, East, Karkardooma Courts, Delhi.
- The Judge In-charge, Delhi Mediation Centre, Karkardooma Courts, Delhi.
- The D.G. Prison, Tihar Jail, Delhi.
- The CMM, East District, Karkardooma Courts, Delhi.
- The Principal Magistrates JJB-IV, JJB-V & JJB-VI Vishwas Nagar, Shahdara.
- The President / Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- The Secretary, DLSA East District, Karkardooma Courts, Delhi.
- The DCPs East, District.
- The In-charge, Police Post, Karkardooma Courts, Delhi.
- The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Courts, Delhi.
- The Chief Prosecutor, Prosecution Branch, East, District, Karkardooma Courts, Delhi.
- The OIC, Facilitation Centre, Karkardooma Courts, Delhi.
- The OIC, Care Taking Branch, East District, Karkardooma Courts, Delhi.
- The OIC, Computer Branch, Karkardooma Courts, Delhi.
- The OIC, Pool Car Section, Karkardooma Courts, Delhi.
- The Website Committee, Tis Hazari Courts, Delhi and Karkardooma Courts, Delhi.
- Concerned file.
- PS to undersigned.

  
 Principal District & Sessions Judge,  
 East District, Karkardooma Courts, Delhi.